

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 4<sup>th</sup> December, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 1016/2018</b> (Earlier O.A.No.383/2016)	Vishal Singh & Anr. Vs. Union of India & Ors.	<b>Inspection Report filed by Mr. Raj Kumar, Adv. for CPCB</b>
<b>FOR HEARING</b>			
2.	Appeal No. 43/2018 (M.A. No. 394/2018 & M.A. No. 396/2018)	Siyaram Chaurasiya Vs. State of Madhya Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr.Dhirendra Singh Parmar, Adv. for Applicant  Mr. V. K. Shukla, Adv. for State of M.P. Mr. Prashant Bezboruah, Adv. for R-3 Mr. Kumar Rajesh Singh, Adv. for MoEF
<b>FOR DIRECTION</b>			
3.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018, M.A. No. 1183/2018, M.A. No. 1360/2018, M.A. No. 1400/2018, M.A. No. 1487/2018, <b>M.A. No. 1687/2018 &amp; M.A. No. 1729/2018</b> ) <b>(PH)</b> <b>WITH</b>	Giriraj Parikrama Sanrakshan Sansthan & Ors.  Vs. Department of Environment & Forests & Ors.	Mr. Sarthak Chaturvedi, Adv. for Applicant  Mr. M.C. Mehta & Ms. Katyayni, Advs. Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh & Mr. Amit Tiwari, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr.M.R.Shamshed, Adv.for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv. Mr. Krishan Kumar Sharma Mr. Gaurav Kumar Bansal, Adv.

4.	Original Application No. 280/2017 (M.A. No. 529/2017)  <b>WITH</b>	Dwarikadham-Radhika Dham Resident Welfare Trust  Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
5.	<b>Execution Application No. 19/2018 IN</b> O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan  Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF
<b>FOR COMPLETION OF PLEADINGS</b>			
6.	<b>Execution Application No. 15/2018</b> (M.A. No. 1327/2018) IN O. A. No. 502/2017	Veterans Forum for Transparency Public Life  Vs. Department of Health and Family Welfare, Govt. of Bihar & Ors.	Mr. A. K. Dubey, Adv. for Applicant  Mr. Gautam Singh & Mr. Rudreshwar Singh, Advs. Adv. for Bihar PCB Mr. M. Sheob Alam, Adv. for State of Bihar Mr. Rajkumar, Adv. for CPCB
7.	Appeal No. 188/2018 (M.A. No. 1357/2018, M.A. No. 1358/2018 & M.A. No. 1359/2018)	Sudiep Shrivastava  Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. R. K. Singh, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-5, 7 & 8
<b>FOR HEARING</b>			
8.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017 & M.A. No. 586/2018)	Umashankar Patwa & Anr.  Vs. Union of India & Ors.  <b>(Earlier titled as D.K. Joshi Vs. Union of India &amp; Ors.)</b>	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Shantanu Bansal, Adv. for PS & PH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Advs. Mr. Prafulla K. Behra, Adv. for Noticee No. 5 Dr. Rajeev Sharma, Adv. Mr. Sameer Singh & Shweta Jain, Advs. Mr. Tarunvir Singh Khehar, Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. Mr. Abhindra Maheshwari, Adv. Mr. Arjun Pant, Adv. Mr. Eeshan Chaturvedi, Adv.

9.	Original Application No. 502/2016 (M.A. No. 954/2016)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA)  Vs. Union of India & Ors.	Mrs. Kajal Chandra, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 4 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12 Ms. Ginny J. Rantray, Adv. for JNU Mr. Naginder Benipal, Adv. for R/AICTE Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC
10.	Original Application No. 518/2016 (M.A. No. 464/2017)	Ashwini Kumar  Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant  Dr. Abhishek Atrey, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-5 to 7, 9 & 10 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv. Mr. Rajkumar, Adv. for CPCB Mr. A. K. Singhal, Adv.
11.	Original Application No. 613/2016 (M.A. No.1626/2018)	Ram Niwas Goel  Vs. Commissioner, East Delhi Municipal Corporation	Mr. Sanjay Upadhyay, Adv.(Amicus Curiae)  Mr. Balendu Shekhar, Adv. for EDMC Mr. A. K. Prasad, Adv. for CGWA Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Sakshi Popli, Adv. for DJB Mr. Satish Kumar, Adv. for CPCB Mr. Dinesh Jindal, LO for DPCC
12.	Original Application No. 235/2017	Vipas Pandit  Vs. Union of India & Ors.	Mr. Jitendra Sharma & Mr. Ajay Choudhary, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for MoEF Dr. Sandeep Singh, Adv. for State of U.P. Mr. S. S. Shamsery, AAG with Mr. Amit Sharma, Adv. for State of Rajasthan Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Ajay Choudhary, Adv. Ms. Bhavana Duhoon, Adv. Ms. Kritika Shukla, Adv. for NHAI
13.	Original Application No. 25/2018	Ankur Kashyap  Vs. State of U.P. & Ors.	Mr. Ajay Kumar & Mr. Ashish Chaubey, Adv. for Applicant  Mr. Ankit Verma, Adv. for State of U.P.
14.	Original Application No. 159/2018	Lingam Nagar Welfare Association  Vs. The Director of Town Planning, Chennai & Ors.	Mr. Amit Anand Tiwari, Adv. for Applicant  Mr. Abdul Saleem & Mr. B. Sarvanan, Adv. Mr. R. Rakesh Sharma, Adv. for State of TN & PSPCB Mr. Balaji Srinivasan, Adv. for R-4
15.	Original Application No. 202/2018 (M.A. No. 679/2018)	Bharat Brashtachar Unmulan Vichaar Munch & Anr.  Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Mr. Rahul Pratap, Adv.

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